

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW NO. 331 OF 2020**

Gopal A. Parsekar ..... Petitioner

*V e r s u s*

Union of India & Ors. .... Respondents

Mr. Gaurish Agni, Advocate for the Petitioner.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos.4 and 6.

Mr. D. Lawande and Mr. P. Dangui, Advocates for the Respondent no.5.

Mr. S. S. Kantak, Senior Advocate with Mr. Amay Phadte, Mr. Abhijit Gosavi, Mr. Anuj Phadte and Mr. A. Naik, Advocates for the Respondent nos.7 and 8.

**Coram :- DAMA SESHADRI NAIDU & M. S. JAWALKAR, JJ.**

**Date : 10<sup>th</sup> December, 2020**

**P.C.**

The Registry will verify whether the notice has been served on respondent nos.1 to 3. Post the matter on 07.01.2021.

**M. S. JAWALKAR**  
arp/\*

**DAMA SESHADRI NAIDU, J.**